

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:353
ANSWERED ON:14.12.2009
DEVELOPMENT FUNDS FOR GRAM PANCHAYATS
Gandhi Shri Feroze Varun

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the percentage of development funds allocated/paid directly by the Union Government to the gram panchayats;
- (b) whether the Government proposes to allocate development funds to the gram panchayats, in order to fill the gap left by the Central and State Rural Development Schemes and for their effective functioning;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

Answer

MINISTER OF RURAL DEVELOPMENT(DR. C. P. JOSHI)

(a) to (d) A Statement is laid on the table of the House.

Statement referred in reply to Lok Sabha Starred Question No.353 for reply on 14.12.2009.

(a): The Ministry of Rural Development and the Ministry of Panchayati Raj do not allocate/release funds directly to the Gram Panchayats.

(b)to(d): The Backward Regions Grant Fund (BRGF) programme implemented by the Ministry of Panchayati Raj provides financial resources to the State Governments for onward transmission to the Panchayats and the Municipalities who are the implementing agencies in 250 identified Backward Districts, so as to bridge critical gaps in local infrastructure and other development requirements.